

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). The Government of West Bengal have reported that there has been some change in the course of the Jalhdhaka river and as a result, it is now flowing close to the Mathabanga town. Severe erosion had also taken place near the town. The State Government have taken measures to check the erosion and the situation is now reported to be under control.

**Rest Giver and Leave Reserve Staff for S & T Branch, Jaipur Division (Western Railway) and other Places on Indian Railways**

7506. SHRI B. P. MAURYA :

SHRI DHAN SHAH PRADHAN:

Will the Minister of RAILWAYS be pleased to state :

(a) whether in Jaipur Division of Indian Railways, no post of Rest Giver and Leave Reserve staff for any cadres of Signal and Telecommunication branch is existing with the result that staff is deprived of the benefit of suspense free weekly rest and timely leave ;

(b) whether there is also no duty roster of staff of Signal Inspector, Delhi Avoiding Line, Hazrat Nizamuddin and there is no arrangement of Weekly Rest and timely leave for this staff ; and

(c) if so, the action taken to remove this grievance on all the places on Indian Railways ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Leave reserve for Signal/Telecommunication Inspectors in all grades is provided in the category of Assistant Signal/Telecommunication Inspectors. Leave reserve posts for the categories of Electrical/Mechanical Signal maintainers and Telecommunication Maintainers are provided in the category of Helpers. Periodic rest is also granted through separate Rest Givers wherever necessary.

(b) The posts under Signal Inspector Delhi Avoiding Line Hazrat Nizamuddin have recently been sanctioned and non-cyclic duty rosters for them have since been

provided. The weekly rest has been catered for within the roster.

(c) Does not arise.

**Posts of Sub-Editors lying vacant in Ministry of Law and Justice**

7507. SHRI G. Y. KRISHNAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there are some posts of Sub-Editors lying vacant since long and they are not being filled up because these are reserved for scheduled Castes/Tribes in his Ministry ;

(b) if so, whether there are some percentages fixed for Scheduled Caste and Scheduled Tribe candidates in these posts ; and

(c) whether the High Court judgments are being got translated on Overtime basis ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) No post of Sub-Editor is lying vacant.

(b) Does not arise.

(c) As the work relating to the publication of the High Court Journal is very heavy and has to be completed according to a time schedule, some High Court judgments are at times got translated by the translators of the Official Language (Legislative) Commission on overtime basis.

**Stoppage of Rajdhani Express at Dhanbad Station, Bihar on Eastern Railway**

7508. SHRI JAGANNATH MISHRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Rajdhani Express has a stoppage at Gomoh and not at Dhanbad in Bihar ;

(b) whether Dhanbad is the largest industrial belt in Bihar ;

(c) whether a large number of passenger travel from Dhanbad to Calcutta and Delhi every-day ; and